

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 11/RP/2018 in Petition No. 88/TT/2017**

- Subject** : Review Petition No. 11/RP/2018 seeking review of order dated 19.12.2017 in Petition No. 88/TT/2017.
- Date of Hearing** : 3.7.2018
- Coram** : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Review Petitioner** : Madhya Pradesh Power Transmission Company Limited(MPPTCL)
- Respondents** : PGCIL and 5 others
- Parties present** : Ms. Poorva Saigal, Advocate, MPPTCL  
Ms. Ranjitha Ramachandran, Advocate, MPPTCL  
Shri Aryaman Saxena,PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri Swapnil Verma, PGCIL  
Shri P.K Jain, RRVNPL  
Shri Pradeep Mishra, Advocate,RRVNPL

**Record of Proceedings**

The learned counsel for the petitioner MPPTCL, sought two weeks' time to file rejoinder to the reply filed by RRVNPL. The Commission directed the petitioner to file the rejoinder by 25.7.2018.

2. The Commission directed to list the matter for final hearing on 4.10.2018.

By order of the Commission  
Sd/-  
(T. Rout)  
Chief (Law)

